

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. III

SERVICE TAX APPEAL NO. 50948 OF 2025

[Arising out of Order-in-Appeal No.46(GS)ST/JPR/2025/931 dated 18/19.02.2025 passed by the Commissioner(Appeals), Customs, Central Excise & CGST, Jaipur]

M/s SOHAN LAL MATHUR

....APPELLANT

B-3, Durga Path,
Ambabari, Jaipur

VERSUS

**THE COMMISSIONER CENTRAL EXCISE AND
CGST**

...RESPONDENT

NCR Building, C-Scheme, Statue
Circle, Jaipur-302 005

APPEARANCE:

Ms. J. Kainaath, Advocate for the appellant

Shri Kuldeep Rawat, Authorised Representative for the respondent

CORAM:

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

FINAL ORDER NO.50383/2026

Date of Hearing/ Decision: 18.03.2026

BINU TAMTA:

Ms. J. Kainaath, learned Counsel for the appellant, seeks to withdraw the appeal. The appeal is accordingly dismissed as withdrawn.

[Order dictated and pronounced in open court]

**(BINU TAMTA)
MEMBER (JUDICIAL)**